

(e) The intake capacity for each section is 35. However, the children/grand children of Hon'ble MPs' children of KVS employees, Ministry of External Affairs and Intelligence agencies, etc. are admitted over and above the strength.

(f) No, Sir.

Electronic Telephone Exchange in J & K

741. VAIDYA VISHNU DATT : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the number of electronic telephone exchanges functioning in Jammu and Kashmir till date, district-wise;

(b) whether the Government are aware that these exchanges are not functioning properly;

(c) if so, the details thereof alongwith the reasons therefor;

(d) whether Government propose to modernise these exchanges to minimise faults and provide uninterrupted communication facilities to the people;

(e) if so, the details thereof; and

(f) the number of manual telephone exchanges proposed to be converted into electronic exchanges during 1998-99?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA) : (a) The number of electronic exchanges functioning in J&K district-wise are as below :

(i) Anantnag	-10
(ii) Badgam	-08
(iii) Baramulla	-12
(iv) Pulwama	-10
(v) Kupwara	-05
(vi) Srinagar	-08
(vii) Jammu	-47
(viii) Kathua	-22
(ix) Doda	-26
(x) Udhampur	-30 (35)
(xi) Poonch	-17
(xii) Rajouri	-26
(xiii) Leh	-14
(xiv) Kargil	-06
Total	-246

(b) and (c) Exchanges are generally working satisfactorily. However, performance is sometimes adversely effected due to very difficult law and order situation and militancy in the state.

(d) and (e) The exchanges have already been modernised. However, it is planned to modernise the connectivity by providing digital transmission media progressively. The details of such exchanges are given below :

1. Magam
2. Kulgam
3. Achabal
4. Malangpura
5. Tral
6. Chandoor
7. Narbal
8. Jajarkotli
9. Lakhanpur
10. Trilokpur
11. Tikri
12. Thathri
13. Mahore
14. Latti
15. Surankote
16. Nawchera
17. Donglbrahmna
18. Dharmari
19. Arnas
20. Nyoma
21. Nimoo
22. Saspole
23. Sukarbacman
24. Mandi

(f) There is no manual exchange working in J&K.

[Translation]

Doordarshan Kendra in Karnataka

742. SHRI BASWARAJ PATIL SEDAM : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the location and date on which first ever Doordarshan Kendra in Karnataka State was commissioned and aim thereof;

(b) whether the present studio and its equipments are suitable to meet the present requirements;

(c) if not, the scheme for its modernisation and development during the current year; and

(d) the extent of shortage of employees therein and the time by which this shortage is likely to be made good?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF COMMUNICATIONS (SHRIMATI SUSHMA SWARAJ) :

(a) The first Doordarshan Kendra (comprising of studio and 1KW High Power Transmitter) was commissioned on 19.11.1983 at Bangalore in Karnataka with the objective to provide information, entertainment and education of the region.

(b) Yes, Sir.

(c) Does not arise.

(d) The extent of shortage of employees in Doordarshan Kendra, Bangalore is limited to the requirement of HPT meant for DD-2. The number is approximately 20. While it may not be possible to specify a time limit for meeting the shortage, the Kendra is being run with the available staff.

Power Generation Plan

743. SHRI DATTA MEGHE :

SHRI AMAR PAL SINGH :

Will the Minister of POWER be pleased to state :

(a) the total requirement and generation of power in the country;

(b) whether the Government have any comprehensive plan to increase generation of power;

(c) if so, the details thereof; and

(d) the time by which the plan is likely to be implemented?

THE MINISTER OF POWER (SHRI P.R. KUMARAMANGALAM) : (a) As on April, 1998, the total peak requirement of power and peak met in the country is 64822 MW and 56252 MW respectively.

(b) to (d) To fulfil the demand for power supply, the following acting plan has been contemplated as per the draft Ninth Five Year Plan (1997-2002) :

- (i) Early completion of the on-going projects.
- (ii) Maximisation of benefits from the existing plants by improving the plant Load Factor (PLF).
- (iii) Reducing the Transmission and Distribution losses.
- (iv) Rationalisation of electricity tariff;
- (v) Establishment of Central Electricity Regulatory Commission (CERC) at Centre and State Electricity Regulatory Commissions (SERC) at State level.
- (vi) Demand management and energy conservation measures by different end-users.

[English]

Vacancies in Kendriya Vidyalayas, Hyderabad Region

744. SHRI M. RAJIAH : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the number of PGT posts lying vacant at present in different subjects in Kendriya Vidyalayas of Hyderabad Region, school-wise and subject-wise;

(b) whether these vacancies are likely to be filled in before August, 1998, and if so, the details thereof; and

(c) the details of proposals, if any, to start new Kendriya Vidyalayas in Hyderabad region?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI) : (a) There are six vacancies of PGT in Kendriya Vidyalayas of Hyderabad Region as given below :-

Subject	School	No. of vacancies
English	K.V. Vijayawada	1
	K.V. Gooty	1
Hindi	K.V. Machilipatnam	1
Sanskrit	K.V. Picket, Secundrabad	1
Maths	K.V. Machilipatnam	1
Computer Sc.	K.C. Kanchanbagh, Hyderabad	1
Total		6

(b) Process to fill up the vacancies has already been initiated. It is expected that vacancies will be filled before August, 1998.

(c) There is no such proposal.

Cleaning of Major Rivers

745. SHRI ANANT KUMAR HEGDE : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the Government has any scheme to clean the major rivers of South India; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARANDI) : (a) Yes, Sir.

(b) The Government has approved the National River Conservation Plan (NRCP) to improve the water quality of 18 major rivers of the country including those